

FORMAT OF DECLARATION OF ASSETS IN RESPECT OF

HON'BLE MR. JUSTICE DEEPAK SIBAL, HIS SPOUSE AND DEPENDANTS

( AS ON 27.11.2014 )

IMMOVABLE PROPERTIES :-

<b>1.</b>	<b>All Immovable properties held</b>	<b>Description &amp; Location</b>	<b>Remarks, if any/ Year of acquisition</b>
1.1	Self	Sole owner of built up double storey residential house bearing No. 674, Sector 11-B, Chandigarh.	Transferred from father to self vide transfer deed dated 03.09.2012.
		Half share in Plot No. 15 Block E, Street No. 6, Eco-City, Mullanpur, measuring 400 sq. yds.	Purchased on 23.07.2012
1.2	HUF of Self as Karta	Flat bearing No. H-176 Sarita Vihar, New Delhi-44	Purchased on 03.09.2004
1.3	Spouse	Half share in Plot No. 15 Block E, Street No. 6, Eco-City, Mullanpur, measuring 400 sq. yds.	Purchased on 23.07.2012
		Plot measuring 5 biswas in Bishanpura, Tehsil Derabassi, District Mohali	Purchased on 03.03.2011
1.4	Son	- Nil -	- Nil -
1.5	Daughter	- Nil -	- Nil -

Sd/-  
(DEEPAK SIBAL)  
JUDGE

**MOVABLE PROPERTIES :-**

1.	Re :	Description	Remarks, if any/ Year of acquisition
	<b>Motor Vehicles</b>		
1.1	Self	BMW 520 d	Purchased in August 2009
		Volkswagen Vento	Purchased in December 2012
1.2	Spouse	- Nil -	- Nil -
1.3	Son	- Nil -	- Nil -
1.4	Daughter	- Nil -	- Nil -
2.	<b>Re :</b>	<b>Description</b>	<b>Remarks, if any/ Year of acquisition</b>
	<b>Bank Deposits, LIC, GPF, PPF etc.</b>		
2.1	Self	₹ 8,91,520/- (approx.)	Savings' Account.
		₹ 56,65,000/- (approx.)	Fixed Deposits.
		₹ 33,86,250/- (approx.)	PPF Account.
		₹ 70,000/- (approx.)	GPF Account.
		LIC yearly premium of ₹ 2,73,165/- (approx.)	Maturing from year 2020 onwards.
2.2	HUF of which is Karta	₹ 46,746/- (approx.)	Savings' Account
		₹ 9,65,365/- (approx.)	Fixed Deposits
2.3	Spouse (presently employed as Senior Manager, HDFC Bank, Sector 22, Chd.)	₹ 81,952/- (approx.)	Savings' Account.
		₹ 12,46,072/- (approx.)	Fixed Deposits.
		₹ 7,01,312/- (approx.)	GPF Account.
		₹ 16,79,615/- (approx.)	PPF Account.
		₹ 60,000/- (approx.)	In Recurring Deposit Account

Sd/-  
(DEEPAK SIBAL)  
JUDGE

		LIC yearly premium of ₹ 91,048/-(approx.)	Maturing from year 2020 onwards.
		Invested ₹ 2,50,000/-	Canara HSBC whole life plan
		Invested ₹ 10,60,000/-	NHAI, maturing on 31.07.2015
		₹ 35,000/-	Savings in Post Office.
		Savings of ₹ 1,01,240/-	Account opened by mother jointly with her daughter Kiran Sibal. After opening account, mother has since expired on 23.12.2012.
		MIS of ₹ 1,05,000/- maturing on 28.03.2015	- do -
		MIS of ₹ 1,05,000/- maturing on 28.03.2015	- do -
		MIS of ₹ 1,05,000/- maturing on 12.05.2015	- do -
		MIS of ₹ 1,05,000/- maturing on 30.05.2017	- do -
2.4	Son	₹ 12,44,529/-(approx.)	PPF Account.
2.5	Daughter	₹ 12,04,561/-(approx.)	PPF Account.
		₹ 85,822/-(approx.)	Fixed Deposits.
		Yearly premium of ₹ 25,000/-(approx.)	TATA-AIG Insurance Policy
3.	<b>Re : Ornaments and other valuables</b>	<b>Description</b>	<b>Remarks, if any/ Year of acquisition</b>
3.1	Self	<u>Gold</u> : 150 grams and five sovereigns/coins.	In the form of jewelery, received from parents and In-laws and purchased from time to time.
		One Rolex Watch	Gift from father.
3.2	Spouse	<u>Gold</u> : 700 grams and four sovereigns/coins. <u>Diamond</u> : One set, one pair of karas, one pair of ear-rings and two rings.	In the form of jewelery, some part is <i>istridhan</i> and remaining received from parents and matrimonial side and also purchased from time to time.

Sd/-  
(DEEPAK SIBAL)  
JUDGE

3.3	Son	<u>Gold</u> : 90 grams and five sovereigns/ coins.	In the form of gifts received from grandparents from time to time.
3.4	Daughter	<u>Gold</u> : 100 grams and six sovereigns/ coins.	In the form of gifts received from grandparents from time to time.
<b>4.</b>	<b>Re :</b> <b>Liabilities</b>	<b>Description</b>	<b>Remarks, if any/</b>
4.1	Self - jointly with wife	Home Loan of ₹ 14,00,000/-	Taken on 30.07.2012, payable in 120 months.

Sd/-  
(DEEPAK SIBAL)  
JUDGE